

MSP of paddy

1388. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government has announced to increase only ₹ 50 in MSP for paddy 2015 kharif season;
- (b) if so, the basis on which increase in MSP for paddy has been declared;
- (c) whether Government is aware that increase in MSP of paddy is not in accordance with increase in its cost of production; and
- (d) if so, whether Government would review the declared MSP for paddy, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA) : (a) No, Sir.

(b) to (d) Does not arise.

MSP for potato and onion

1389. SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government would bring agriculture produces like potato and onion under Minimum Support Price, if so, the details thereof and if not, the reasons therefor; and
- (b) the reasons that farmers are compelled to sell their produces at lower price than their production cost and for committing suicide?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) Government has no proposal to bring agriculture produces like Potato and Onion under Minimum Support Price as they are already covered under the Market Intervention Scheme (MIS). MIS is implemented for various horticultural commodities which are perishable in nature and are not covered under Price Support Scheme (PSS).

(b) Prices of agricultural commodities, including Potato and Onion, by and large are governed by the market forces of demand and supply. In addition to this, they also

depend on prevailing weather conditions, cost of transportation, cost of cold storage, etc.

Market Intervention Scheme (MIS) is being implemented to prevent distress sale by farmers in the event of a bumper crop during the peak arrival period and to arrest price fall below economic levels and cost of production. The MIS is implemented at the request of a State/UT government which is ready to bear 50 percent of the loss (25 percent in case of North-Eastern States), if any, incurred on its implementation.

National Agriculture Income Insurance Scheme

1390. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government proposes to launch National Agriculture Income Insurance Scheme for the benefit of farmers to cover the loss of crops due to natural calamities, if so, the details thereof;

(b) whether Government has discussed this scheme with the States concerned; and

(c) if so, the quantum of money allocated under the scheme and whether this scheme is likely to be launched on priority basis in Vidarbha region, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA) : (a) to (c) Yes, Sir. With a view to better serve the interest of farmers, Government is desirous to develop a new crop insurance scheme to protect them against both yield and price fluctuations. Several meetings in the matter with the stakeholders including State Governments were held to evolve an acceptable insurance instrument. At present, Government is in the process of its finalization in consultation with various stakeholders for implementing it as pilot, in a few districts to be identified by the scheme implementing States.

Development of animal husbandary, dairy and poultry farming

1391. SHRIMATI RAJANI PATIL: Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the Central schemes being implemented for development of animal husbandry, dairy and poultry farming in various States, including Maharashtra;

(b) the targets fixed and achievements made under these schemes during the last two years; and